

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 17-02-2026 To 17-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	624/2026	NIRMAL KUMAR KESH Mobile:9674346677 Email:ADVOCATERITUPARNASARKARDUTTA@GMAIL.COM	SRIKANTA DUTTA	10-03-2026	ORDER NO. DOES NOT MATCH
2	CO	625/2026	MADHAB MUKHERJEE Mobile:9239416022 Email:MCADVHC@YAHOO.COM	MITUL CHAKRABARTY	10-03-2026	REQUIRED TYPE COPY
3	CO	626/2026	SUJIT MAJI Mobile:6290372509 Email:MOUMITA06000@GMAIL.COM	MOUMITA GHOSH	10-03-2026	PETITIONER PIN CODE WRONG
4	CRA (DB)	99/2026	AJIT CHOUDHURY Mobile:8242008598 Email:LEGALLYROOTED99@GMAIL.COM	SHAYAN SACHIN BASU	10-03-2026	TRIAL COURT CASE TYPE IS GIVEN WRONGLY IN THE PETITION
5	CRM (A)	527/2026	ANIMESH MONDAL Mobile:8420483872 Email:SANJIDASULTANA.ADVOCATE@GMAIL.COM	SANJIDA SULTANA	10-03-2026	1) ... CLARIFICATION NEEDED REGARDING PS CASE DETAILS AT CAUSE TITLE PAGE... 2) .. COMPLAINANT IDENTITY DISCLOSED AT PAGE TWO AND FIR AND ANNEXURES
6	CRM (A)	528/2026	SUBHAS MALIK Mobile:9830271526 Email:SKRD31@GMAIL.COM	MAITRAYEE DAS	10-03-2026	NAME OF THE NEIGHBOURS AND RELATIVES OF THE VICTIM GIRL HAVE BEEN DISCLOSED IN THE PETITION. NECESSARY STEPS SHOULD BE TAKEN TO HIDE THOSE NAMES.
7	CRM (A)	531/2026	AMIT HASSAN Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	10-03-2026	1) ... DISTRICT NOT MENTIONED AT PETITIONERS ADDRESS
8	CRM (A)	535/2026	SONAL SHARMA Mobile:8621992566 Email:MOUSUMIROY.ME@GMAIL.COM	MOUSUMI ROY	10-03-2026	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED AT PARAGRAPH ONE (MOVE OR NOT)... 2)... FIR ACT WRONG AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED
9	CRM(M)	402/2026	RAMJAN PURKAIT Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	10-03-2026	2) V.G. RELATIVE NAMES HAVE BEEN DISCLOSED IN ANNEXURE --- PREVIOUS OBJECTION NOT COMPLIED PROPERLY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	444/2026	MARIYAM BIBI AND ANR. Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKAR SAHA	10-03-2026	MENTION ST CASE NO AS PER ORDER COPY IN 1ST PARA.
11	CRM(M)	446/2026	PETITIONER Mobile:8017278384 Email:MONDALSANDIP571@GMAIL.COM	RITIKA YADAV	10-03-2026	AS PER COMPLAINT (MENTIONED IN PARA 5) PETITIONER IS NEIGHBOUR OF VICTIM GIRL. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITIES AND OTHER DETAILS
12	CRM(M)	449/2026	ABHIJIT CHOWDHURY @ AVIJIT CHODHURY @ CHOTO Mobile:9679787338 Email:DEBRAJSHIL2@GMAIL.COM	DEBRAJ SHIL	10-03-2026	CLARIFICATION NEEDED REGARDING P.S. CASE DETAILS AS P.S. CASE DETAILS NOT MATCHING WITH IMPUGNED ORDER COPY OF LD TRIAL COURT
13	CRM(M)	454/2026	SK. JAHANGIR ALI @ ALAM ALI Mobile:9830203428 Email:ADVOCATEMONAMIMUKHERJEE@GMAIL.COM	MONAMI MUKHERJEE	10-03-2026	LD TRIAL COURT ORDER DATE WRONG IN 1ST PARA
14	CRM(M)	455/2026	ALIMA KHATUN @BASONA BIBI Mobile:9007510101 Email:ARITRABHATTACHARYA11@GMAIL.COM	ARITRA BHATTACHARYA	10-03-2026	CORRECTIONAL HOME NAME MENTIONED IN PETITION NOT MATCHING VAKALATNAMA
15	CRM (NDPS)	314/2026	UTPAL PAL Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	10-03-2026	1) WRONG DECLARATION IN 1ST PARA AS BOTH THE CASE NO MENTIONED IN 1ST PARA WERE NOT MOVED BY CURRENT PETITIONER. ... 2) INITIAL SIGN OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN PARA 3
16	CRR	720/2026	SK. ANOWAR ALI AND OTHERS Mobile:7980123079 Email:SUDEEPTOBASU@GMAIL.COM	SUDEEPTO KUMAR BASU	10-03-2026	TRIAL COURT NAME WRONGLY MENTIONED IN THIS PETITION
17	CRR	725/2026	MALA CHATTERJEE AND OTHERS Mobile:7044033616 Email:1981SAHEB@GMAIL.COM	SAHEB BANERJEE	10-03-2026	DISTRICT NAME MISSING IN PETITIONERS ADDRESS
18	CRR	737/2026	NARGISH BANO @ NARGIS BANO Mobile:8582940337 Email:SAFDARAZAM7222@GMAIL.COM	SAFDAR AZAM	10-03-2026	DISTRICT NAME MISSING IN RESPONDENTS ADDRESSING PORTION
19	WPA	3688/2026	ASHOK MISHRA Mobile:9883338623	NIKUNJ BERLIA	10-03-2026	PET NAME MISMATCH XEROX COPY MUST BE SUBMITTED

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:NARAYANIKUNJ_BERLIA@REDIFFMAIL.COM			
20	WPA	3703/2026	RIMI SEN Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GHOSH CHOWDHURY	10-03-2026	ADVOCATE'S SIGNATURE NOT PRESENT IN FORM A
21	WPA	3738/2026	FRIENDS DECORATORS Mobile:9123930781 Email:GOPALKRISHNASARKAR11@GMAIL.COM	GOPAL KRISHNA SARKAR	10-03-2026	PETITIONER PINCODE MISSING
22	WPA	3740/2026	ASHOK KUMAR MISHRA Mobile:9883338623 Email:NARAYANIKUNJ_BERLIA@REDIFFMAIL.COM	NIKUNJ BERLIA	10-03-2026	PET. NAME MISMATCH CAUSE TITLE XEROX COPY MUST BE SUBMITTED
23	WPA	3768/2026	ILA CHAUDHURI Mobile:9831939872 Email:TARASANKARSAMANTA-2@GMAIL.COM	TARASANKAR SAMANTA	10-03-2026	THERE IS AN ERROR IN CHIEF JUSTICE'S ADDRESSING.
24	WPA	3812/2026	RAKESH BISWAS Mobile:8145198072 Email:UUMME2449@GMAIL.COM	UMME HABIBA KHATUN	10-03-2026	SYNOPSIS PAGE MISSING
25	WPA	3813/2026	DIPANKAR KHAN Mobile:8145198072 Email:UMME2449@GMAIL.COM	UMME HABIBA KHATUN	10-03-2026	SYNOPSIS PAGE MISSING
26	WP.CT	47/2026	KAZI MD. SAIDUL ISLAM Mobile:9434516953 Email:HAFIXULLAHQUAZIMD@GMAIL.COM	QUAZI MD. HAFIZULLAH	10-03-2026	1. SUB CATEGORY CODE WRONG 2. COURT WRONG
27	WP.CT	48/2026	GULSUNARA BEGUM Mobile:9434516953 Email:HAFIZULLAHQUAZIMD@GMAIL.COM	QUAZI MD. HAFIZULLAH	10-03-2026	1. SUB CATEGORY CODE WORONG 2. COURT WRONG